

Sanyog Healthcare Ltd.

Annexure 1

Date of Commencement of Liquidation - 02nd January, 2023 (Copy of order received on 09.01.2023)

List of Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 28th March 2024

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest? Yes/No	Whether security interest relinquished	Amount Covered by Guarantee	% share in total amount of claims admitted					
Part A - Claim received in Liquidation														
1	State Bank of India	02-02-23	651,387,403	651,387,403	SFC	Yes	Yes	651,387,403	20.564%	0	0	0	-	Note 1
2	Central Bank of India	02-02-23	949,310,600	896,998,288	SFC	Yes	No	896,998,288	28.318%	0	0	0	52,312,312	Note 1
3	Punjab National Bank	08-02-23	432,544,278	432,544,278	SFC	Yes	No	432,544,278	13.655%	0	0	0	-	Note 1
4	Union Bank of India	08-02-23	376,527,685	376,527,685	SFC	Yes	No	376,527,685	11.887%	0	0	0	-	Note 1
5	Tamilnad Mercantile Bank	08-02-23	222,372,762	220,013,352	SFC	Yes	Yes	220,013,352	6.946%	0	0	0	2,359,410	Note 1
6	Bank of Baroda	08-02-23	151,425,139	151,425,139	SFC	Yes	Yes	151,425,139	4.780%	0	0	0	-	Note 1
Total A			2,783,567,867	2,728,896,145				2,728,896,145	86.150%	0	0	0	54,671,722	
Part B - Claim received in CIRP														
7	Kotak Mahindra Prime Limited	07-04-21	2,418,813	2,418,813	SFC	Yes		0	0.076%	0	0	0	-	Note 3
Total B			2,418,813	2,418,813				0	0.076%	0	0	0	-	
Grand Total (A+B)			2,785,986,680	2,731,314,958				2,728,896,145	86.226%				54,671,722	

Notes:

- The above mentioned 6 (six) secured financial creditors namely, Central Bank of India (Lead Bank), State Bank of India, Punjab National Bank, Union Bank of India (erstwhile Andhra Bank), Tamilnad Mercantile Limited and Bank of Baroda had granted financial facility(ies) by way of consortium financing to the Corporate Debtor. The members of the consortium have first pari passu charge on the mortgaged/ hypothecated properties/ assets of the Corporate Debtor. Particulars of the property Mortgaged/ Hypothecated with the members of the consortium are as under:
 - Primary Security:** Hypothecation of entire current assets, both present & future including entire stock available at various pharmacy stores, godowns and other stock points and book debts, loans and advances.
 - Collateral Security:**
 - Fixed assets of the company (excluding vehicles, refer note 2 below); and
 - Equitable mortgage on immovable properties.

It is to be noted that the members of suspended Board of Directors of the Corporate Debtor had mortgaged Six personal properties as collateral securities with the banks for the purpose of sanction of working capital limits to the Corporate Debtor. The details of such properties are mentioned in the Sanction Letters provided by respective Banks.
- Five (5) vehicles (cars) included in fixed assets of Corporate Debtor are hypothecated with Kotak Mahindra Prime Limited.